

(d) the details of the recommendations accepted/rejected by the Government separately; and

(e) the steps being taken to implement them?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Yes, Sir.

(c) to (e) The Committee has made 84 recommendations. Implementation of these recommendations would need changes in organisational structure, procedures, training, design, technology etc. While some of the recommendations are an in-hour exercise involving negligible financial implications and can be effected by the organisations concerned without much loss of time, implementation/processing of other recommendations will take time and also involve expenditure. A Task Team under the Chairmanship of Defence Secretary has recently been constituted to ensure time bound implementation of the Committee's recommendations.

Flights of Private Airlines

*241. SHRI BASU DEB ACHARIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all the private airlines are operating commercial flights to and from the remote places of the country as per the schedule;

(b) if so, names of those airlines that are operating flights from the remote places of the country; and

(c) if not, the steps to be taken against those private airlines.

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (c) With a view to achieving better regulation of air transport services and taking into account the need for air transport services of different regions in the country particularly the remote places of the country, the Government has laid down the Route Dispersal Guidelines. Accordingly, every operator operating any scheduled air transport services within the country is required to provide at least 10% of the capacity deployed on trunk routes (category-I) to stations connecting the North-East region, Jammu & Kashmir, Andaman & Nicobar and Lakshadweep (category-II). Of the three private

airlines only Archana Airways does not operate on Category-I and Category-II routes. While Jet Airways connects a few stations in the North-Eastern region and the Jammu & Kashmir, Sahara India Airlines connects stations in the North East only.

Proposals to provide incentives to further develop air service to North-Eastern Region and to promote regional air services are under consideration.

[Translation]

HUDCO Scheme for U.P.

2263 SHRIMATI KAMAL RANI: Will the MINISTER OF URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) the details of the Housing Projects of Uttar Pradesh under consideration of HUDCO as on date;

(b) the details of the schemes of different States especially of Uttar Pradesh approved by Housing and Urban Development Corporation; and

(c) the total loans to be allocated for these schemes, State wise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) As on date 17 housing projects seeking a loan of Rs. 35.78 crores are in the pipeline of HUDCO for U.P. Statement-I is enclosed.

(b) and (c) HUDCO makes annual loan allocations for housing projects on which 50% is allocated in the beginning of the year on the basis of area and population of each State and balance 50% is released as per demand and performance of various States. The total loan allocation made by HUDCO for Housing during 1998-99 is Rs. 1470 crores for all States.

As on 30.4.98 HUDCO have sanctioned 60 schemes submitted by various States agencies with a project cost of Rs. 97.92 crores and HUDCO loan amount of Rs. 63.73 crores. On completion, these schemes would provide 10842 constructed/upgraded dwelling units. Details of these schemes are given at Statement-II enclosed. No scheme has yet been sanctioned by HUDCO in the State of Uttar Pradesh for the year 1998-99.

Statement-I

(Rs. In Lakhs)

S N	State/Agency	Scheme Name	Allot- ment Num- ber	Dwel- ling Units	EWS	Loan Amount					Total	Date
						EWS(O)	LIG	MIG	HIG	OSH		
1	2	3	4	5	6	7	8	9	10	11	12	13
Uttar Pradesh												
1	Allahabad Dev Authority	404 EWS at Haki Allahabad	178	400	0.00	100.48	0.00	0.00	0.00	0.00	100.48	2.7.97
	--Do--	595 EWS at Shanti Puram Allahabad	179	595	0.00	149.50	0.00	0.00	0.00	0.00	149.50	2.7.97
3	--Do--	306 EWS at Beed Sarat Allahabad	780	306	0.00	94.55	0.00	0.00	0.00	0.00	94.55	2.7.97
4	--Do--	350 EWS At Ugarpur Beeva Allahabad	781	350	0.00	108.14	0.00	0.00	0.00	0.00	108.14	2.1.97
4	Do	504 EWS at Halihdipuram Allahabad	782	504	0.00	155.72	0.00	0.00	0.00	0.00	155.72	2.1.97
	Do	436 EWS at Dev Priyag Allahabad	783	336	0.00	88.40	0.00		0.00	0.00	80.40	2.1.97
	Agra Dev Authority	1050 EWS Houses for Halihdi Vihar Agra Firozabad Road Area	745	1050	0.00	362.50	0.00	0.00	0.00	0.00	362.50	2.6.97
6	--Do--	3000 EWS Unit EH Bhastrepuram Agra	766	3000	0.00	150.00	0.00	0.00	0.00	0.00	250.00	13.6.97
	Bareilly Dev Authority	40 LIG HSG SCH. At Rae Ganga Nagar Bareilly	783	40	0.00	0.00	28.80	0.00	0.00	0.00	28.80	27.3.97
	Do	380 EWS at Partupur Geoydeert Bareilly	795	301	0.00	91.76	0.00	0.00	0.00	0.00	91.76	14.7.97
	Do	Staff Rental HSG. SCH. at Argwanpur Vill. Moradabad	404	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4.6.97
	Halveha Housing & Condt. Pvt. Ltd.	Const. Of 141 Houses at Gotam Ransa Ebhad Rai Bareilly Road	623	141	0.00	0.00	0.00	0.00	0.00	186.55	186.55	14.6.96
	--Do--	Const. Of 232 Houses in UDTAH-2 Sec. 3 Rai Bareilly	758	232	0.00	0.00	0.00	0.00	300.00	0.00	300.00	5.3.97
11	Halveha Steel Jagdishpur	Staff HSG For Halveha Steel Jagdishpur U.P.	188	526	0.00	0.00	0.00	0.00	700.00	0.00	700.00	15.4.97
12	Mathura Yashwan Dev. Authority	LIG Radha Puram HSG. SCH. Mathura	821	0	0.00	0.00	285.00	0.00	0.00	0.00	285.00	3.2.98
13	HYSAS	Dev Of Sahasawatipuram Colony Rai Bareilly Road. Lucknow	806	0	0.00	0.00	0.00	97.06	0.00	0.00	97.06	18.11.97
14	Yasast	Vaishali Corp. HSG. SCH. At Road Lucknow	825	0	0.00	0.00	0.00	0.00	180.00	0.00	180.00	15.1.98

Statement-II*Statewise Performance Report During the Current year as on 30.4.1998.*

(Rs. In crores)

S No.	States/UT's Names	No. Of Sche- mes	Proj. cost	Loan amount	Release made	Repay- ment recd.	Dwellings							Total
							EWS ⊙	EWS (U)	LIG	MIG	HIG/ Rental	upgrd	Oth- ers	
1.	Andhra Pradesh	12	22.11	14.60	9.71	0.47	0	246	0	287	212	0	0	745
2.	Bihar	0	0.00	0.00	0.02	0.00	0	0	0	0	0	0	0	0
3.	Delhi	0	0.00	0.00	2.40	0.00	0	0	0	0	0	0	0	0
4.	Gujarat	13	9.19	6.91	2.33	0.04	271	1016	75	0	0	0	0	2362
5.	Himachal Pradesh	0	0.00	0.00	0.00	0.02	0	0	0	0	0	0	0	0
6.	Kerala	7	35.33	19.42	15.23	0.00	1575	0	425	0	58	1200	0	3258
7.	Karnataka	3	5.33	4.33	0.00	5.80	0	1859	15	0	0	0	0	1874
8.	Maharashtra	0	0.00	0.00	1.82	2.42	0	0	0	0	0	0	0	0
9.	Madhya Pradesh	2	1.88	1.14	1.16	0.36	0	0	80	24	0	0	0	104
10.	Mizoram	0	0.00	0.00	0.00	0.06	0	0	0	0	0	0	0	0
11.	Nagaland	0	0.00	0.00	0.00	1.09	0	0	0	0	0	0	0	0
12.	Orissa	0	0.00	0.00	0.22	0.87	0	0	0	0	0	0	0	0
13.	Pondicherry	0	0.00	0.00	0.00	0.09	0	0	0	0	0	0	0	0
14.	Rajasthan	4	2.47	1.76	0.29	0.10	0	433	97	0	0	0	0	530
15.	Tamil Nadu	19	21.71	15.57	18.50	0.03	0	969	0	1000	0	0	0	1969
16.	Uttar Pradesh	0	0.00	0.00	0.46	0.05	0	0	0	0	0	0	0	0
17.	West Bengal	0	0.00	0.00	2.38	0.00	0	0	0	0	0	0	0	0
TOTAL		60	97.92	63.73	54.54	11.41	1846	523	692	1311	270	1200	0	10842